


17

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 141/17 in CA(CAA) No.76/BB/ 17	-	For hearing	230/ 232	Objectwin Technology India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PERIKAL. K. ARJUN 9341210037	Adv. for Petitioner	

Counsel for petitioner is present. IA 141/17 is listed today. Heard the counsel. IA 141/17 is allowed vide separate orders. Petitioner is directed to make corrections in the main petition and also to file amended petition.

List it on 23.10.2017.


MEMBER (J)


MEMBER (T)